

11 30 AM

1. **QUESTIONS**

(1) **STARRED QUESTIONS**

(a) **Questions Answered:-**

Starred Questions at Sl. No. 1A for the day was orally answered.

11 45 AM **Pandemonium in the House on the Adjournment Motion tabled on 18/7/2018.**

(b) **Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

(2) **UNSTARRED QUESTIONS**

(a) **(Replies Laid**

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

(b) **Reply Postponed:-**

Reply to Unstarred Question No. 83 and was postponed to next date.

**Owing to Pandemonium in the House, the House was adjourned at 11 44 AM and resumed its sitting at 2 30 PM.**

2 30 PM

2. **PAPERS LAID ON THE TABLE**

**1.SHRI MANOHAR PARRIKAR**, Chief Minister laid The Performance Budget 2018-19 in respect to the following Demands for Grants:

- 1.Transport (Demand No. 13).
2. Printing & Stationary (Demand No. 20).
3. Public Works (Demand No. 21).
4. Fire & Emergency Services (Demand No. 26).
5. Administrative Tribunal (Demand No. 28).
6. Panchayats (Demand No. 31).
7. Government Polytechnic, Panaji (Demand No. 37).
8. Government Polytechnic, Bicholim (Demand No. 38).
9. Goa College of Engineering Farmagudi (Demand No. 40).
10. Archives and Archaeology (Demand No. 45).
11. Food & Drugs Administration (Demand No. 53).
12. Law (Demand No.62).
13. Sainik Welfare (Demand No. 63).
14. Planning, Statistics & Evaluation (Demand No. 75).

15. Goa Gazetteer (Demand No.79).
16. Tourism (Demand No. 78).
17. Tribal Welfare (Demand No. 81).
18. Airport (Demand No. 84).

**2.SHRI MANOHAR PARRIKAR**, Chief Minister laid the following Notifications/Orders:

1. Notification No. DPSE/III/MOSPI-SDG/112/2017/1922 dated 23/11/2017 published in the Official Gazette, Series-II No. 34 dated 23/11/2017.
2. Notification No. DPSE/III/MOSPI-SDG/112/2017/1923 dated 23/11/2017 published in the Official Gazette, Series-II No. 34 dated 23/11/2017.
3. Notification No. DPSE/III/MVDA/2014/2012 dated 11/01/2018 published in the Official Gazette, Series-II No. 41 dated 11/01/2018.

### **3. PRIVATE MEMBERS' RESOLUTIONS**

(1)**Shri Pravin Zantye**, MLA moved the following:

“This House strongly recommends the Government to make immediate arrangements to upgrade the status of the Primary Health Centre at Sankhali to Community Health Centre, as it is having around 50,000 to 60,000 population under its jurisdiction.”

The following Members spoke on the Resolution.

1. Shri Pravin Zantye, MLA.
2. Shri Rajesh Patnekar, MLA.
3. Shri Nilesh Cabral, MLA.

**Due to pandemonium in the House, the Speaker adjourned the House at 2 35 PM to meet at 11 30 AM on Monday, the 23<sup>rd</sup> July, 2018.**

**ASSEMBLY HALL  
PORVORIM-GOA  
20<sup>th</sup> JULY, 2018**

**N.B.SUBHEDAR  
SECRETARY**